

(d) No slums have been demolished under the Smart Cities Mission in Indore, Bhubaneswar and Delhi, therefore, the question of rehabilitation projects doesn't arise.

**Transfer of DDA land to corporation for  
construction of marriage hall**

†1966. SHRI PARVEZ HASHMI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether a marriage hall for Madanpur Khadar village in Delhi was proposed to be constructed on DDA land in J Block, Sarita Vihar and DDA was to transfer this land to the South Delhi Municipal Corporation there for and if so, the details thereof;

(b) whether many meetings with the Vice Chairman, DDA was held on the issue by the member but the land has not yet been transferred and if so, the reasons therefor; and

(c) by when the above land would be handed over to the Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir. The Delhi Development Authority (DDA) has intimated that there is no site earmarked for marriage hall (Barat Ghar) in the approved Lay Out Plan of the area.

(b) and (c) The DDA has intimated that the issue has been discussed in the meeting with the Hon'ble Member of Parliament. Feasibility study is being undertaken and based on the feasibility report further course of action would be decided.

**Demarcation and boundary wall around DDA  
land near Batla House**

†1967. SHRI PARVEZ HASHMI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether a demand for demarcation and boundary wall around DDA land near Batla House, Dhobi Ghat was there for many years and if so, the reasons for delay in its construction;

(b) whether this land has been encroached due to absence of demarcation and boundary wall, and if so, the details of steps being taken to prevent it; and

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† Original notice of the question was received in Hindi.

(c) whether this land is also being used as a dumping ground for garbage thereby making it filthy and if so, by when the work of constructing boundary wall and park would be done?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Information is being collected and will be laid on the Table of the House.

**Recommendations of Committee headed by Bibek Debroy**

1968. SHRI MAJEED MEMON: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of recommendations made by the Committee headed by Bibek Debroy in January, 2017;

(b) the methodology for ascertaining which households would be automatically included or excluded for certain welfare benefits in urban areas;

(c) which households are eligible for State benefits; and

(d) whether Government is planning to refine the methodology so as to target larger number of actual households, availing benefits?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) The Report is under consideration of the Government.

**Prefab industry for promoting affordable housing**

1969. SHRI T. RATHINAVEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to give a big push for the prefab industry for promoting affordable housing;

(b) whether it is also a fact that the prefab is going to solve the housing shortage in the country;

(c) whether with prefab products a house can be built in just two hours; and

(d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Towards expediting the housing delivery process for meeting the target of 'Housing for All by 2022', the Ministry